

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3608  
ANSWERED ON:08.08.2017  
AAY Card Holders  
Ram Shri Janak; Ram Shri Vishnu Dayal

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether any Antyodaya Anna Yojana (AAY) card holders have been brought with-in the ambit of Food Security Law;
- (b) if so, the reasons therefor;
- (c) if not, the various categories brought under the Food Security Law at present; and
- (d) the number and details of APL, BPL and AAY card holders in the country at present, State/UT-wise?

**Answer**

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI C. R. CHAUDHARY)

(a) to (d): The National Food Security Act, 2013 (NFSA) provides for coverage of upto 75% of rural and 50% of urban population for receiving highly subsidized foodgrains. Coverage under the Act is under two categories- households covered under Antyodaya Anna Yojana (AAY) to the extent specified by the Central Government and the remaining households as priority households. There are no APL and BPL categories under NFSA.

Households covered under AAY are entitled to receive 35 kg of foodgrains per household per month at Rs. 1/2/3 per kg for coarse grains/ wheat/ rice respectively, under the Act. The priority households are entitled to receive 5 kg of foodgrains per person per month at the above prices. State/UT-wise details of coverage under NFSA is at Annexure.

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Annexure

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (d) OF UNSTARRED QUESTION NUMBER 3608 DUE FOR ANSWER ON 08.08.2017 IN LOK SABHA.

State-wise number of beneficiaries covered under National Food Security Act, 2013

S.No.

Name of the States/UTs

Number of beneficiaries covered under NFSA

AAY

Priority

Total persons

No. of families

No. of persons

No. of persons

1

Andhra Pradesh

9.08

23.51

244.70

268.21

2

Arunachal Pradesh

0.37

1.47

6.74

8.21

3

Assam

7.00

29.69

221.94

251.63

4

Bihar

25.01

116.55

740.57

857.12

5

Chattisgarh

7.19

20.42  
180.35  
200.77  
6  
Delhi  
0.76  
2.90  
69.83  
72.73  
7  
Goa  
0.13  
0.50  
4.82  
5.32  
8  
Gujarat  
8.12  
42.77  
339.77  
382.54  
9  
Haryana  
2.68  
11.35  
115.14  
126.49  
10  
Himachal Pradesh  
1.82  
7.67  
20.98  
28.64  
11  
J & K  
2.36  
11.04  
63.09  
74.13  
12  
Jharkhand  
9.17  
37.98  
225.72  
263.70  
13  
Karnataka  
10.97  
43.91  
358.02  
401.93  
14  
Kerala  
5.95799  
25.59  
129.21  
154.80  
15  
Madhya Pradesh  
14.32  
51.17  
478.44  
529.61  
16  
Maharashtra  
25.05  
108.01  
592.16  
700.17  
17  
Manipur

0.64  
1.97  
19.61  
21.58  
18  
Meghalaya  
0.15  
0.85  
20.55  
21.40  
19  
Mizoram  
0.26  
0.82  
5.86  
6.68  
20  
Nagaland  
0.48  
2.11  
11.94  
14.05  
21  
Odisha  
10.48  
37.58  
285.64  
323.22  
22  
Punjab  
1.79  
7.71  
133.74  
141.45  
23  
Rajasthan  
9.32  
37  
409.62  
446.62  
24  
Sikkim  
0.16  
0.54  
3.24  
3.78  
25  
Tamil Nadu  
17.17  
73.27  
284.07  
357.34  
26  
Telangana  
5.67  
15.29  
176.33  
191.62  
27  
Tripura  
1.10  
4.98  
19.85  
24.83  
28  
Uttar Pradesh  
40.95  
162.85  
1336.98  
1499.83  
29

Uttarakhand  
1.84  
7.92  
54.02  
61.94  
30  
West Bengal  
15.86  
51.82  
550.02  
601.84  
31  
A&N  
0.04  
0.17  
0.38  
0.55  
32  
Daman & Diu  
0.01  
0.05  
0.83  
0.88  
33  
Dadra & Nagar  
0.04  
0.23  
1.92  
2.16  
34  
Lakshadweep  
0.01  
0.04  
0.18  
0.22  
35  
Chandigarh  
0.00  
0.01  
2.73  
2.74  
36  
Puduchery  
0.25  
0.83  
5.00  
5.83  
Total  
236.18  
940.53  
7114.00  
8054.54  
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